

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-12/2006/ 4983 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Nasim Akhtar,  
Special Judge,  
NDPS, Assam,  
Guwahati .

Dated Guwahati, the 2<sup>nd</sup> June, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. SPL/J/NDPS/133, dtd. 01.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 03.06.2023 till the evening of 05.06.2023**, as prayed for. The District & Sessions Judge, Kamrup (Metro) and in her absence the next senior most Judicial Officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-12/2006/4984-4985/A, dated 2,6.2023**

Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**